NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No. 942/2012

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th February 2018, 10.30 A.M

Name of the Company	Yashdeep Trexim Pvt.Ltd -Vs- Rainey Park Suppliers	Pvt.Ltd & Ors
Under Section	241/242	
SI. Name & Designation of Authorized Appearing on behalf of Signature with No. Representative (IN CAPITAL LETTERS)		
Mr. R. K. Mitsa, Adv Mr. S. Crhosh, Adv Mr. S. Choudhwy, Adv Mr. A. Choudhwy, Adv Mrs. P. Choudhwy, Adv. Mrs. P. Choudhwy, Adv.		
1. ANIRBAN R 2. ARIF ALI,		A-AL) 13/2/18
1. MS SAPNA CHAUBEY, ADD 2. MR. SANJIV KUMAR TRIVEDI, ADD 800 1312/18		
1. framit Kumar Ray, Sr 2. Aditza Kanodia 3. Sankonson Sarkar 4. Rajib Hullich	Retitions.	Lib Hulling Journette 13/2/18.

ORDER

Ld. Counsel for the petitioner and the respondent nos. 1 to 4 and 17 is present.

Ld. Counsel appearing on behalf of the applicant in IA No. 222/2017 pressed for passing an interim order directing to maintain *status quo* as on today. However, without considering the application on merits, which is filed for impleading new parties no interim order to be passed. List IA No. 222/2017 for hearing before the regular bench and adjourned for hearing along with the other IAs with main C.P.

Respondents in IA No. 352/2017 are directed to file reply affidavit within 7 days by serving a copy to the opposite party and rejoinder, if any, may be filed within 7 days of the receipt of the reply affidavit with a copy to the opposite party(ies).

List the CP on 15/03/2018 along with all the pending IAs.

n K.R.)

(Jinan K.R.) Member (J)